

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.), Delhi, Room No.327-A, Third Floor, THC is hereby allotted to the BMC Cell, Tis Hazari Court Complex, Delhi.

26/9/22
(MRIDUL GUPTA)

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

No. *23029-059-I* /CTB/THC/2022

Dated : *26/9/22*
26 SEP 2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Chairperson, Building Maintenance Committee, Tis Hazari Courts, Delhi.
4. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
5. The Ld. Admn. Civil Judge (West District), THC, Delhi.
6. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC.
7. The Care Taker, West District, Tis Hazari Courts.
8. Telephone Operator, THC, Delhi.

26/09/22
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

